

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 824
(TO BE ANSWERED ON THE 11th December 2023)

ACTION AGAINST ALLEGATIONS OF CORRUPTION IN DGCA

824. SHRI SAKET GOKHALE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of investigations or enquiries into complaints received by the DGCA which are currently ongoing into allegations of corruption and malpractices by DGCA and Ministry of Civil Aviation officials; and
- (b) the details of penal or disciplinary actions, if any, taken against DGCA or Civil Aviation officials for corruption, malpractices, or abuse of position between the period January 2019 till date?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

- (a): Ten Investigations/enquiries against DGCA official are presently ongoing.
- (b): Five disciplinary proceedings have been initiated since 2019. One officer was removed from service and proceedings against another are ongoing. Three officers were exonerated of the charge after completion of the inquiry.
